

CITY CIVIL COURT MUMBAI
 IN THE COURT OF SHRI ANIL H LADDHAD
 COURT 7 ADDL SESSIONS JUDGE
 CIVIL CAUSE LIST DATED 29-06-2020
DAILY BOARD

S.R. NO.	CASE NO.	PARTY NAME	STATGE	NEXT DATE
1	Suit 1938 of 2009	MRS.PADMA VENKATESH NAIDU ANR Vs MR.VENKATESH MUTHALGAR SUBBIAH ORS	NM FOR HEARING	
2	Stamp No. 3807 of 2020	Abdul Kadir Yakoob Patrawala and 10 Ors. Vs Laboratories Griffon Pvt. Ltd. and 1 anr.	DIRECTION	
3	Stamp No. 3808 of 2020	Abdul Kadir Yakoob Patrawala and 10 Ors. Vs Laboratories Griffon Pvt. Ltd. and 1 Ors.	DIRECTION	
4	Stamp No. 3809 of 2020	Abdul Kadir Yakoob Patrawala and 10 Ors. Vs Laboratories Griffon Pvt. Ltd. and 1 Ors.	DIRECTION	

